

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

22.

C.P. (IB)/1187(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES: Aberdeen Retail Private Limited

SECTION: 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Mitali C. Nibre a/w. Adv. Apoorva L. Thakre i/b Adv. Vikrant V. Parashurami, Ld. Counsel for the Petitioner present.
2. On request of Ld. Counsel for the Petitioner, list this matter on **19.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)